

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 171/2015**

**SECTION OF THE COMPANIES ACT: 391 & 394**

**In the matter of:**

**M/s. Priyadrshani Institute for information Technology Pvt. Ltd. .... Petitioner**

**Order deliver on 01.08.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri J. H. Khan, Advocate  
For Regional Director : Shri Manish Raj, Company Prosecutor  
For Official Liquidator : None Appeared

**ORDER**

Two complete sets of the Application have been filed on 31.7.2017.

Report of RD has yet not been filed.

The representative of RD requested for ten days time to file RD report

List the matter on 11.08.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**